THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/9995 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Smti Bobita Kshetry,

District & Sessions Judge,

Biswanath, Biswanath Charjali.

Dated Guwahati, the % May, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJ(BN) 1408 dtd. 05.05.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at own cost, from the evening of 09.05.2025 till the morning of 13.05.2025, has been granted. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/ 2996 /A, dated , 08-05-2025

Copy to:

1/ The Project Manager, Gauhati High Court.

DT. REGISTRAR (VIGILANCE)